

From,

**Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 264 /JR(S)/2015

Dated: Allahabad: May 28, 2015

Subject: Regarding nomination for Ubuntu-cum-CIS Training of Judicial Officers of the State of U.P. at Institute of Judicial Training & Research, U.P, Lucknow.

Sir,

With reference to your letter no. IJTR-15/JTRI-1018 dated 27.05.2015 on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at Lists 'A', 'B', 'C' and 'D' for two days Ubuntu-cum-CIS Training Programme for Additional District Judges & Civil Judges scheduled from 06.07.2015 & 07.07.2015, 08.07.2015 & 09.07.2015, 13.07.2015 & 14.07.2015 and 15.07.2015 & 16.07.2015 at Institute of Judicial Training & Research, U.P, Lucknow.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully,

Encl.:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 264 (i)/JR(S)/2015 dated: May 28, 2015

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow.
2. The District & Sessions Judges, Agra, Aligarh, Allahabad, Ambedkarnagar at Akbarpur, Auraiya, Azamgarh, Baghpat, Bahraich, Ballia, Balrampur, Banda, Barabanki, Bareilly, Lucknow, Basti, Bhadohi at Gyanpur and Bijnor with request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 06.07.2015 & 07.07.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	AJIT SINGH	Addl. District & Sessions Judge	Agra
2.	KHALIQUZZAMA	Judge Small Causes Court	Agra
3.	SATYENDRA KUMAR LAL	Addl. Civil Judge (Junior Div.)	Agra
4.	MOHD. ZAHEERUDDIN	Addl. District & Sessions Judge	Aligarh
5.	RAJENDRA RAM	Judge Small Causes Court	Aligarh
6.	PRAVEEN SONKAR	Civil Judge (Junior Div.)	Aligarh
7.	BHOPAL SINGH	Addl. District & Sessions Judge	Allahabad
8.	SMT. ANJANA	Addl. Civil Judge (Sr.Div.)/ACJM.	Allahabad
9.	DR. ANIL KUMAR SINGH-II	Civil Judge (Junior Div.)	Allahabad
10.	SARVESH KUMAR	Addl. District & Sessions Judge	Ambedkar Nagar
11.	RAJESH NARAYAN MANI TRIPATHI	Civil Judge (Senior Div.)	Ambedkar Nagar
12.	KULDEEP KUMAR-I	Civil Judge (Junior Div.)	Ambedkar Nagar
13.	PRADEEP KUMAR CONSUL	Principal Judge, Family Court	Auraiya
14.	HARBANS NARAIN	Civil Judge (Senior Div.)	Auraiya
15.	SHAILENDER SINGH	Civil Judge (Junior Div.)	Auraiya
16.	BADRUD DUJA NAQVI	Principal Judge, Family Court	Azamgarh
17.	CHANDRA SHEKHAR-II	Addl. Chief Judicial Magistrate	Azamgarh
18.	OM PRAKASH-VI	Addl. Civil Judge (Junior Div.)	Azamgarh
19.	LAL CHANDRA-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Baghpat
20.	VIPIN KUMAR-II	Chief Judicial Magistrate	Baghpat
21.	LOKESH VARUN	Civil Judge (Junior Div.)	Baghpat
22.	RAM PREETI DWIVEDI	Addl. District & Sessions Judge	Bahraich
23.	SHAHNAWAZ TAUQIR KHAN TANVEER	Addl. Chief Judicial Magistrate	Bahraich
24.	SMT. ARCHANA RANI	Civil Judge (Junior Div.)	Bahraich
25.	ASHWINI KUMAR SINGH	Addl. District & Sessions Judge	Ballia
26.	RAJ MANI	Addl. Chief Judicial Magistrate	Ballia
27.	JAY GOPAL GIRI	Addl. Civil Judge (Junior Div.)	Ballia
28.	ASHOK KUMAR SINGH-V	A.D.J. (FTC)	Balrampur
29.	PREMENDRA KUMAR	Civil Judge (Senior Div.)	Balrampur
30.	PRADEEP KUMAR SINGH-I	Civil Judge (Junior Div.)	Utraula (Balrampur)
31.	KRISHNA KUMAR ASTHANA	Addl. District & Sessions Judge	Banda
32.	RAM DAYAL	A.C.J.M. (Railway)	Banda
33.	GYAN PRAKASH SHUKLA	Civil Judge (Junior Div.)	Atarra (Banda)
34.	SHANTI PRAKASH ARVIND	Addl. District & Sessions Judge	Barabanki
35.	KUMAR PRASHANT	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
36.	INDRA JEET SINGH-I	Civil Judge (Junior Div.)	Barabanki
37.	JITENDRA KUMAR SINHA	Spl. J. (SC/ST, Pev.of Atroci Act)	Bareilly
38.	ANIL KUMAR-IV	A.C.J.M. (Railway)	Bareilly
39.	SMT. PRATIBHA NARAYAN	Civil Judge (Junior Div.)	Bareilly

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 08.07.2015 & 09.07.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	ASHWINI KUMAR TRIPATHI	Spl. J. (SC/ST, Pev.of Atroci Act)	Agra
2.	SMT. SANDHYA CHAUDHARY	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
3.	VARUN MOHIT NIGAM	Civil Judge (Junior Div.)	Agra
4.	ANIL KUMAR PUNDIR	Addl. District & Sessions Judge	Aligarh
5.	SMT. MRIDULA MISHRA	Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
6.	VIPIN KUMAR-III	Civil Judge (Junior Div.)	Iglas (Aligarh)
7.	ATUL KUMAR GUPTA	Spl. J. (SC/ST, Pev.of Atroci Act)	Allahabad
8.	SMT. SHIKHA SRIVASTAVA	Addl. Civil Judge (Sr.Div.)/ACJM.	Allahabad
9.	SMT. PUSHPA SINGH	Judicial Magistrate	Allahabad
10.	SHANKER LAL	Addl. District & Sessions Judge	Ambedkar Nagar
11.	MAHESH CHANDRA VERMA	Addl. Chief Judicial Magistrate	Ambedkar Nagar
12.	RAM LAL-II	Judicial Magistrate	Ambedkar Nagar
13.	MAHFOOZ ALI	A.D.J. (FTC)	Auraiya
14.	VIRAT KUMAR SRIVASTAVA	Civil Judge (Junior Div.)	Bidhuna (Auraiya)
15.	HASNAIN QURESHI	Addl. District & Sessions Judge	Azamgarh
16.	AUGUST KUMAR TIWARI	Civil Judge (Senior Div.)	Azamgarh
17.	NEERAJ KUMAR BAKSHI	Civil Judge (Junior Div.)	Azamgarh
18.	PEEUSH PANDEY	Principal Judge, Family Court	Baghpat
19.	MUKESH KUMAR SINGH	Civil Judge (Senior Div.)	Baghpat
20.	NEERAJ KUMAR GARG	Judicial Magistrate	Baghpat
21.	SITA RAM NIGAM	Spl. J. (SC/ST, Pev.of Atroci Act)	Bahraich
22.	VIJAYA BAHADUR YADAVA	Addl. Civil Judge (Sr.Div.)/ACJM.	Bahraich
23.	ALOK KUMAR SRIVASTAVA	Judicial Magistrate	Bahraich
24.	VINOD KUMAR-II	Addl. District & Sessions Judge	Ballia
25.	SHOBH NATH SINGH	Civil Judge (Senior Div.)	Ballia
26.	LAL BAHADUR GOND	Civil Judge (Junior Div.)	Ballia
27.	SUNIL KUMAR	Spl. J. (SC/ST, Pev.of Atroci Act)	Balrampur
28.	RAVI KUMAR GUPTA	Civil Judge (Junior Div.)	Balrampur
29.	HEMANT KUMAR KUSHWAHA	Judicial Magistrate	Balrampur
30.	HARI NATH PANDEY	Spl. J. (SC/ST, Pev.of Atroci Act)	Banda
31.	NARESH KUMAR	Civil Judge (Senior Div.)	Banda
32.	PRADEEP KUMAR-IV	Civil Judge (Junior Div.)	Baberu (Banda)
33.	MAHMOOD AHMAD KHAN	Spl. J. (SC/ST, Pev.of Atroci Act)	Barabanki
34.	ABHISHEK SRIVASTAVA	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
35.	ALOK DUBEY	Civil Judge (Junior Div.)	Haidergarh (Barabanki)
36.	SANJEEV FAUZDAR	Addl. District & Sessions Judge	Bareilly
37.	SMT. ARTI FAUZDAR	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
38.	SUSHIL KUMAR-IV	Civil Judge (Junior Div.)	Aonla (Bareilly)

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 13.07.2015 & 14.07.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	SANTOSH RAI	Spl. Judge (U.P. Dacoity.A.A.)	Agra
2.	BRAHMATEJ CHATURVEDI	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
3.	SUSHRI POONAM TRIVEDI	Judicial Magistrate	Agra
4.	KRISHNA KANT PANDEY	Addl. District & Sessions Judge	Aligarh
5.	GYANENDER SINGH YADAV	Addl. Civil Judge (Sr.Div.)/ ACJM.	Aligarh
6.	MAAN VARDHAN	Judicial Magistrate	Aligarh
7.	CHAWAN PRAKASH	Spl. Judge (EC Act)	Agra
8.	SMT. SONICA CHOUDHARY	Addl. Civil Judge (Sr.Div.)/ACJM.	Allahabad
9.	SMT. SHIVANI SINGH	Civil Judge (Junior Div.)	Allahabad
10.	RAJEEV KUMAR	Addl. District & Sessions Judge	Ambedkar Nagar
11.	MUNNA PRASAD	Addl. Civil Judge (Junior Div.)	Ambedkar Nagar
12.	CHANDRA MOHAN SRIVASTAVA	Civil Judge (Junior Div.)	Tanda (Ambedkar Nagar)
13.	ANGAD PRASAD-I	Addl. District & Sessions Judge	Auraiya
14.	ANIL KUMAR-X	Addl. District & Sessions Judge	Azamgarh
15.	AWADHESH KUMAR SINGH	Addl. Chief Judicial Magistrate	Azamgarh
16.	SURENDRA PRASAD	Judicial Magistrate	Azamgarh
17.	SMT. SHALINI SAGAR	Addl. Chief Judicial Magistrate	Baghpat
18.	SMT. SHWETA DIXIT	Civil Judge (Junior Div.)	Baghpat
19.	NARENDRA KUMAR	Addl. District & Sessions Judge	Bahraich
20.	SURENDRA KUMAR RAI	Civil Judge (Junior Div.)	Kaisarganj sitting at Bahraich
21.	VIKASH SINGH	Addl. Civil Judge (Junior Div.)	Bahraich
22.	AMAR PAL SINGH	A.D.J. (FTC)	Ballia
23.	MRIDUL DUBEY	Addl. Chief Judicial Magistrate	Ballia
24.	RAVI KANT YADAV	Judicial Magistrate	Ballia
25.	RAM CHANDRA-VI	Principal Judge, Family Court	Balrampur
26.	VIKAS	Addl. Civil Judge (Junior Div.)	Balrampur
27.	SMT. BABITA PATHAK	Judicial Magistrate	Balrampur
28.	BRIJ LAL	Spl. Judge (U.P. Dacoity.A.A.)	Banda
29.	MOHD. AHMAD KHAN	Addl. Chief Judicial Magistrate	Banda
30.	SMT. GEETANJALI GARG	Civil Judge (Junior Div.)	Banda
31.	RAJESH SINGH	Principal Judge, Family Court	Barabanki
32.	SANTOSH KUMAR-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
33.	AJAY VIKRAM SINGH	Judicial Magistrate	Barabanki
34.	HARISH KUMAR-I	Principal Judge, Family Court	Bareilly
35.	VIKAS GUPTA	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
36.	SATYENDRA SINGH VIRWAN	Addl. Civil Judge (Junior Div.)	Aonla (Bareilly)
37.	ASHOK KUMAR SINGH-VII	Addl. District & Sessions Judge	Basti
38.	SMT. SHABIH ZEHRRA	Addl. Chief Judicial Magistrate	Basti
39.	ASIF IQBAL RIZVI	Civil Judge (Junior Div.)	Basti

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 15.07.2015 & 16.07.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	RAM KRISHNA SHUKLA	Spl. Judge (E.C. Act)	Agra
2.	SARVESH KUMAR PANDEY-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
3.	RAJESH KUMAR MISHRA	Judicial Magistrate	Agra
4.	SURESH CHANDRA RANA	Addl. District & Sessions Judge	Aligarh
5.	KUMAR MAYANK	Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
6.	SANJAY KUMAR SINGH-III	Civil Judge (Junior Div.)	Khair (Aligarh)
7.	RAGHVENDRA	Spl. Judge (E.C. Act)	Allahabad
8.	SMT. RESHMA PRAWEEEN	Addl. Civil Judge (Sr.Div.)/ACJM.	Allahabad
9.	SATYENDRA PRAKASH PANDEY	Civil Judge, Junior Division	Lucknow
10.	ANIL KUMAR-II	Addl. District & Sessions Judge	Ambedkar Nagar
11.	VINOD KUMAR JAISWAL	A.D.J. (FTC)	Ambedkar Nagar
12.	BUDDHI SAGAR MISHRA	Principal Judge, Family Court	Ambedkar Nagar
13.	BRIJESH KUMAR MISHRA	Addl. District & Sessions Judge	Azamgarh
14.	MOHAN KUMAR	Addl. Chief Judicial Magistrate	Azamgarh
15.	ASHOK KUMAR YADAV	Civil Judge (Junior Div.)	Azamgarh
16.	SURESH CHANDRA BHARTI	Spl. Judge (E.C. Act)	Bahraich
17.	AMIT KUMAR SINGH	Addl. Civil Judge (Junior Div.)	Bahraich
18.	ANUPAM SHAURY	Addl. Civil Judge (Junior Div.)	Bahraich
19.	DHARMENDRA PRATAP N. SINGH	Addl. District & Sessions Judge	Ballia
20.	DIBYANAND	Civil Judge (Junior Div.)	Ballia
21.	MAYANK TRIPATHI	Addl. Civil Judge (Junior Div.)	Balrampur
22.	NARENDRA KUMAR JHA	Spl. Judge (E.C. Act)	Banda
23.	TABREZ AHMED	Addl. Civil Judge (Sr.Div.)/ACJM.	Banda
24.	VINEET NARAIN PANDEY	Addl. Civil Judge (Junior Div.)	Banda
25.	JAI SHANKAR MISHRA	Addl. District & Sessions Judge	Barabanki
26.	SURJAN SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
27.	MADHUR AVASTHY	Civil Judge (Junior Div.)	Ramsanehighat sitting at Barabanki
28.	DEVENDRA SINGH	Addl. District & Sessions Judge	Bareilly
29.	SUDHAKAR RAI	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
30.	KUMAR GAURAV	Judicial Magistrate	Bareilly
31.	VINAY KHARE	Spl. J. (SC/ST, Pev.of Atroci Act)	Basti
32.	HARSHVARDHAN	Addl. Civil Judge (Sr.Div.)/ACJM.	Basti
33.	HARISH CHANDRA	Civil Judge (Junior Div.)	Khalilabad sitting at Basti
34.	CHANDRODAY KUMAR	A.D.J. (FTC)	Bhadohi
35.	PRAVEEN KUMAR PANDEY	Civil Judge (Senior Div.)	Bhadohi
36.	KAMAL KANT SRIVASTAVA	Civil Judge (Junior Div.)	Bhadohi
37.	VIVEK SANGAL	Addl. District & Sessions Judge	Bijnor
38.	RAKESH VASHISHT	Civil Judge (Senior Div.)	Bijnor
39.	ARUN KUMAR-III	Civil Judge (Junior Div.)	Nagina (Bijnor)